

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: O.M No. YSS-Legal/65/2021-05-YSS dated 05.11.2021

GOVERNMENT ORDER NO:-5271 -JK (LD) of 2021

DATED:- 12 - 11 - 2021

Sanction is hereby accorded to the appointment of Officer's of Youth Services and Sports Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 12.11. 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Youth Services and Sports Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.5271-JK(LD) of 2021 dated 12.11.2021

S. No	Case No & Title	OIC
1.	LPA No. 153/2020 titled UT of J&K and Ors V/s Sheikh Naseer and Anr.	Mr. Jatinder Mishra, Deputy Director, YSS
2.	Ta /6092/2021 titled Jagdish Chander V/s YSS deptt.	Rupinderjit Kour (DVO)
3.	OA /1180/2021 titled Rozy Tickoo V/s YSSs deptt.	
4.	OA/1017/2021 titled Rajinder Kumar V/s YSS Deptt	
5.	TA/1295/2021 titled Mohd Ayub War V/s YSS Deptt.	Mool Raj Assistant Director O/o Joint Director YSS, Gandhi Nagar
6.	TA No. 9344/2020 titled Mehraj ud din Wani V/s YSSs deptt.	
7.	WP(C) No. 1563/2021 titled Jaffar Basher Wani V/s YSS Deptt	Rupinderjit Kour (DVO)
8.	WP(c) No. 3919/2019 titled Jaffar Basher Wani V/s YSS deptt	
9.	TA No. 6196/2019 titled Mousmi Verma V/s YSS Deptt	Mool Raj Assistant Director O/o Joint Director YSS, Gandhi Nagar
10.	Swp No. 350/2019 titled Jahangir Ahmed Mir v/s Yss deptt	Ghulam Hassan Lone, District Youth Services and sports Officer Kulgam
11.	TA/61/1092/2020 titled Zakir Hussain V/s YSS Deptt	Mohd. Qasim District Youth Services and Sports Officer, Poonch
12.	SWp No. 535/2018 titled Gurvinder Pal Singh V/s YSS dept	
13.	TA/NO/61/6690/2021 titled Prithvi Raj V/s Yss Deptt	Mool Raj Assistant Director O/o Joint Director YSS, Gandhi Nagar
14.	TA/No/62/4604/2020 titled atta mohd dar v/s YSS deptt	
15.	TA/62/3771/2021 titled Javad Iqbal V/s YSS Deptt	
16.	TA/4458/2021 titled Mohd Ashraf Bhat V/s YS Deptt	Rupinderjit Kour (DVO)
17.	TA/62/7098/2020 titled Mehboob Ali	Mool Raj Assistant Director O/o Joint Director YSS, Gandhi Nagar
18.	WP(C) No. --- titled Mohd Khaliq Vs YSS Deptt	Dharamveer Singh, District Youth Services and Sports Officer Ramban

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